

SCHEDULE II FORM D

PROOF OF CLAIM BY FINANCIAL CREDITORS

(Under Regulation 18 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

16-03-2024

To

The Liquidator

Mr. Pradip Kumar Kar

Address: - Gopalgaon, PO- Srikanthapur, PS-Town,
Near Sabitri Girls High School, Baleshwar Orissa- 756001

E-mail: pradipkukar@gmail.com

IP Registration no: IBBI/IPA-001/IP-P-02544/2022-23/14189

From,

SREI Equipment Finance Limited

Registered Office:

Vishwakarma, 86C, Topsia Road (South), Kolkata 700046


Corporate Office:

6A, Kiran Shankar Ray Road, Kolkata 700001

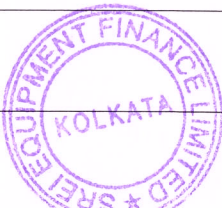
Subject: Submission of proof of claim in respect of the liquidation of **MAA Durga Flour Mills Private Limited**.
Under the Insolvency and Bankruptcy Code, 2016.

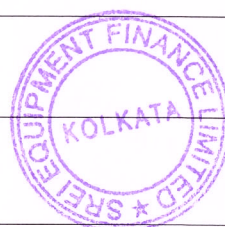
Madam/Sir,

Srei Equipment Finance Limited, hereby submits this proof of claim in respect of the liquidation of **MAA Durga Flour Mills Private Limited**. The details for the same are set out below:

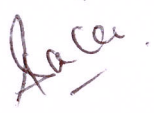

1.	NAME OF FINANCIAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	SREI EQUIPMENT FINANCE LIMITED CIN: U70101WB2006PLC109898 Certificate Of Incorporation of Srei Equipment Finance Limited is Attached
2.	ADDRESS AND EMAIL OF FINANCIAL CREDITOR FOR CORRESPONDENCE. 	Plot No. Y-10, Block Ep, Sector V, Salt Lake City, Kolkata – 700091 <u>CONTACT PERSON</u> 1. Ganesh Bagree (ganesh.bagree@srei.com) 2. Rajesh Agarwal (rajesh.agarwal@srei.com) 3. Shailendra Lath (shailendra.lath@srei.com) 4. Predeep Parida (pradeep.parida@srei.com) 5. Maya Gupta (maya.gupta@srei.com) 6. PMO Office (pmooffice@srei.com)

3.	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT THE LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM (WHETHER TERM LOAN, SECURED, UNSECURED)	Rs. 2,14,07,96,332 /- (Rupees Two Hundred Fourteen Crore Seven Lakh Ninety Six Thousand Three Hundred Thirty Two Only) as on 28 th February, 2024 ("The Claim")																		
4.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	a) Agreement No. 49814 b) Statement of account for Agreement No: - 49814 c) ROC Charge Certificate & CHG1 for Agreement No. 49814 d) Deed of Hypothecation for Agreement No. 49814 e) Encumbrance Cetificate f) Personal Guarantors Surya Kanta Acharya g) Invoice Copy enclosed																		
5.	DETAILS OF ANY ORDER OF A COURT OF TRIBUNAL THAT HAS ADJUDICATED ON THE NON-PAYMENT OF DEBT	NIL																		
6.	DETAILS OF HOW AND WHEN DEBT INCURRED	<table><tr><th>Agreement No.</th><th>Financed Amount</th><th>Agreement Date</th></tr><tr><td>49814</td><td>17,50,00,000</td><td>30-09-2013</td></tr></table>			Agreement No.	Financed Amount	Agreement Date	49814	17,50,00,000	30-09-2013										
Agreement No.	Financed Amount	Agreement Date																		
49814	17,50,00,000	30-09-2013																		
7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE FINANCIAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	NIL																		
8.	DETAILS OF ANY SECURITY HELD, THE VALUE OF THE SECURITY, AND THE DATE IT WAS GIVEN	<p>1.Prime Security:- Assets as mentioned in Deed of Hypothecation & ROC Charge Certificate of Agreement no. 49814</p> <p>2. Collateral :-</p> <table><tr><th>Sl No.</th><th>Location of Property</th><th>Collateral Owner's Name</th><th>Area (Acres)</th></tr><tr><td>1</td><td>Plot no 302, 270, khata no 974/75 & 974/16, Mouza- baichuan, Tehsil- Choudwar, P.S. Tangi, Dist- Cuttak, Jgatpur, Orissa</td><td>Pramod Chandra Rath</td><td>1.20</td></tr><tr><td>2</td><td>Plot No 303. 303/2159 & 301, Khata No 974/28, 974/29 & 974/31, Mouza- baichuan, Tehsil- Choudwar, P.S. Tangi, Dist- Cuttak, Jgatpur, Orissa</td><td>Maa Durga Flour Mills P Ltd</td><td>1.95</td></tr><tr><td></td><td></td><td>Total</td><td>3.15</td></tr></table> <p>3. Personal Guarantors Surya Kanta Acharya & Prashant Chandra Rath</p>			Sl No.	Location of Property	Collateral Owner's Name	Area (Acres)	1	Plot no 302, 270, khata no 974/75 & 974/16, Mouza- baichuan, Tehsil- Choudwar, P.S. Tangi, Dist- Cuttak, Jgatpur, Orissa	Pramod Chandra Rath	1.20	2	Plot No 303. 303/2159 & 301, Khata No 974/28, 974/29 & 974/31, Mouza- baichuan, Tehsil- Choudwar, P.S. Tangi, Dist- Cuttak, Jgatpur, Orissa	Maa Durga Flour Mills P Ltd	1.95			Total	3.15
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		Total	3.15																	
8A	WHETHER SECURITIES INTEREST RELINQUISHED	We will notify you in some days																		
9.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	No																		





10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE FINANCIAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	Bank Name :- UCO Bank Account type:- Current account (TRA) Location :- Kolkata Bank Address:- FCC, 2,India Exchange Place, Kolkata-700001 Beneficiary Name :- SREI Equipment Finance Limited Account No : 00020210004654 IFSC Code: UCBA0000002
11.	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM.	a) Agreement No.:- 49814 b) Statement of account for Agreement No.:- 49814 c) ROC Charge Certificate & CHG-1 for contract no. :- 49814 d) Deed of Hypothecation for Agreement No.:- 49814 e) Collateral Documents (Encumbrance certificate) f) Personal Guarantee of Surya Kanta Acharya & Prashant Chandra Rath g) Invoice Copy enclosed

Signature of financial creditor or person authorized to act on his behalf (Please enclose the authority if this is being submitted on behalf a financial creditor)	 
NAME IN BLOCK LETTERS	SHAIENDRA KUMAR LATH
POSITION WITH OR IN RELATION TO	Vice President
ADDRESS OF PERSON SIGNING	C/O SREI EQUIPMENT FINANCE LIMITED Plot No. Y-10, Block-EP, Sector V, Salt Lake City, Kolkata – 700091

10
SL NO

Phone No:
Sold To/Issued To:
SREI
For Whom/ID Proof:
SREI



MAR-16-2024 14:34:14

₹ 0000010/-
ZERO ZERO ZERO ZERO ONE ZERO

Agreement
38152191710599654130-00001465
3815219 WB/Cos/Auth/PB-168

AFFIDAVIT

I, Shailendra Kumar Lath, currently working at Srei Equipment Finance Limited (herein after referred to as "SEFL"), at Plot No. Y-10, Block- EP, Sector-V, Salt Lake City, Kolkata- 700091, do solemnly affirm and state as follows:

1. **MAA Durga Flour Mills Private Limited** Corporate debtor was, at the liquidation commencement date, that is, the 28th day of February 2024 and still is, justly and truly indebted to Srei Equipment Finance Limited to the sum of **Rs 2,14,07,96,332** /- (Rupees Two Hundred Fourteen Crore Seven Lakh Ninety Six Thousand Three Hundred Thirty Two Only)
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:
 - Agreement No: - 49814
 - Statement of account for Agreement No: - 49814
 - ROC Charge Certificate & CHG-1:- 49814
 - Deed of Hypothecation for Agreement No:- 49814
 - Collateral Documents (Encumbrance certificate)
 - Deed of Personal Guarantee of Surya Kanta Acharya & Prashant Chandra Rath
 - Invoice Copy enclosed
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief derived on the basis of the records maintained by the claimant company in the course of its business.
4. In respect of the said sum or any part thereof, SEFL has not nor has any person, by order of SEFL, to knowledge or belief of SEFL, for the use of SEFL, had or received any manner of satisfaction or security whatsoever, save and except the following:
NIL

Solemnly, affirmed at Kolkata on 16th March, 2024

Before me,

Notary/Oath Commissioner

Solemnly affirm and declare
before me on identification
ASIS KUMAR SEN
ASIS KUMAR SEN
City Civil Court, Kolkata
Notary
Reg. No.-13802/18

Latha
Deponent's signature

VERIFICATION

18 MAR 2024

I, Shailendra Kumar Lath the Deponent herein above, do hereby verify and affirm that the contents of paragraph 1 to 4 of this affidavit are true and correct to my knowledge and belief derived on the basis of the records maintained by the claimant company in the course of its business and no material facts have been concealed therefrom.

Verified at Kolkata on 16th March, 2024



Latha
Deponent's signature

IDENTIFIED BY ME
Amrit Lalanda
ADVOCATE
WB-66/05

